

BEFORE THE NATIONAL GREEN TRIBUNAL, AT NEW DELHI**O.A NO 665/2023****IN THE MATTER OF:**

NIRMAL SINGH

...APPLICANT

VERSUS

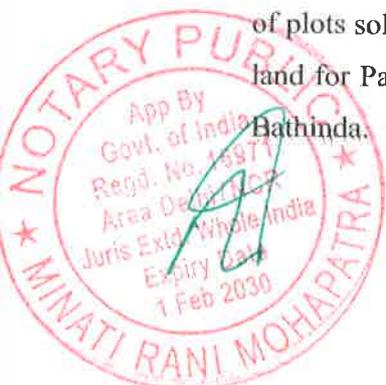
STATE OF PUNJAB & ORS.

...RESPONDENTS

AFFIDAVIT OF RESPONDENT NO. 4, I.E., M/S FARID COLONIZERS, FARIDKOT, HAVING THE DETAILS OF THE NUMBER OF PLOTS AND THEIR OWNERSHIP AND THE SEWAGE TREATMENT PLANT.

I, Sukhbir Singh Sachdeva, aged about 59 years, S/o S. Mela Singh r/o Street No.2, New Cantt Road, Faridkot, one of the Partners, M/s Farid Enclave (A Firm under "M/s Farid Colonizers" and "M/s Baba Farid Colonizers") (hereinafter referred to as "Respondent No.4" or "Deponent"), having its office at Kotkapura Road, Faridkot, Punjab, India do hereby solemnly declare and affirm as under:

1. That I am the Authorised Representative of Respondent No. 4, namely M/s Farid Colonizers and M/s Baba Farid Colonizers, Faridkot, and am duly competent and authorised to swear this affidavit on behalf of the said Respondent. I am well acquainted with the facts and circumstances of the present matter and hence competent to depose to the present affidavit.
2. I state that this affidavit is being filed in compliance with the directions passed by this Hon'ble Tribunal, whereby Respondent No. 4 was directed to place on record the details of plots sold in Phase 1 and Phase 2 of **Farid Enclave**, Faridkot and the transfer of open land for Parks, roads, Public health services and Sewage Treatment Plant, etc. to BDA,



3. I state that the M/s Farid Colonizers, Faridkot Phase 1, consist of demarcated yards of 10 SCOs, 6 Booths and 94 Residential Plots. In pursuance of the aforesaid directions, the details of the plots sold in Phase 1 of the said project, including the deed number, date of registration of the sale deed, and the particulars of the respective vendor-vendees and measurement of the SCO, Booths and plots, are mentioned below for the kind perusal of this Hon'ble Tribunal:

M/S FARID COLONIZORS FARIDKOT PHASE 1 (M/s FCFP-1)					
SCO Details					
SCO. No.	Deed No.	Date	Through	In Favour of	Sq. Yard.
1	4876	07.03.2008	M/s FCFP-1	PRITAM SINGH ETC	121
2	1930	03.08.2007	M/s FCFP-1	SUMAN TINNA	121
3	2991	17.12.2019	M/s FCFP-1	POOJA RANI	121
4	5207	26.03.2007	M/s FCFP-1	SUKHJINDER KAUR	177.77
5	3998	26.12.2006	M/s FCFP-1	RAJ PARUTHI	177.77
6	1529	05.07.2007	M/s FCFP-1	ASHOK KUMAR	177.77
7	1498	03.07.2007	M/s FCFP-1	RAHUL SACHAR	177.77
8	1689	17.07.2007	M/s FCFP-1	PARVEEN KUMAR	177.77
9	4901	05.03.2007	M/s FCFP-1	RAJAN KUMAR	177.77
	4316	16.01.2007	M/s FCFP-1	SITA DEVI	177.77

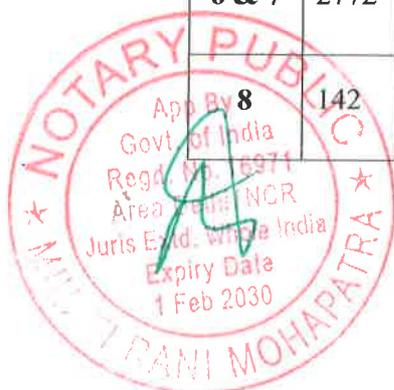
Booth details (M/S FARID COLONIZORS FARIDKOT PHASE 1)					



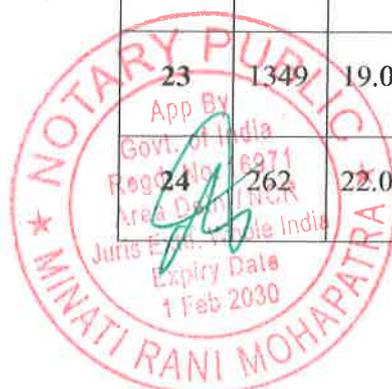
Booth No.	Deed No.	Date	Through	In Favour of	Sq. Yard.
1	2319	31.08.2007	M/s FCFP-1	VARINDER JIT SINGH ATWAL	33.33
2	482	03.05.2010	M/s FCFP-1	AARSH SACHAR	33.33
3	4644	19.02.2010	M/s FCFP-1	JYOTI ETC	33.33
4	1783	04.08.2016	M/s FCFP-1	MANJU MITTAL	33.33
5	5320	09.01.2012	M/s FCFP-1	USHA RANI	33.33
6	483	03.05.2010	M/s FCFP-1	VIKAS GARG	33.33

Residential Plot details

Plot No.	Deed No.	Date	Through	In Favour of	Sq. Yard.
1	3956	22.11.2006	M/s FCFP-1	CHARANJEET KAUR	477.77
2	2285	21.08.2008	M/s FCFP-1	HARWINDER SINGH	477.77
3	2318	31.08.2007	M/s FCFP-1	PRITAM SINGH	477.77
4	4055	28.12.2008	M/s FCFP-1	SATWANT KAUR	477.77
5	264	22.04.2008	M/s FCFP-1	SANJEEV SACHDEVA	477.77
6 & 7	2772	12.10.2006	M/s FCFP-1	SWARNJEET KAUR DOOD	933.32
	142	06.03.2008	M/s FCFP-1	AVTAR SINGH GILL	477.77



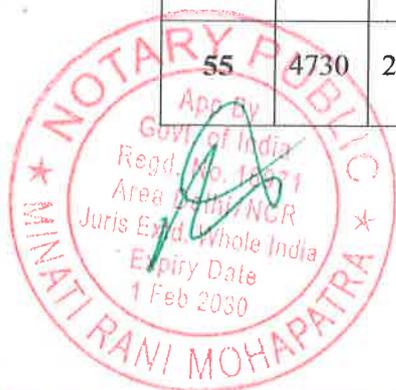
9	5664	06.03.2011	M/s FCFP- 1	ASHA RANI	477.77
10	3524	04.12.2007	M/s FCFP- 1	RAKESH THAKUR	477.77
11	1540	05.07.2007	M/s FCFP- 1	SURINDER KAUR	477.77
12	5661	16.03.2011	M/s FCFP- 1	VIKAS GARG ETC	477.77
13	265	22.04.2008	M/s FCFP- 1	SEEMA KATARIA	320
14	***	20.03.2008	M/s FCFP- 1	VIJAY RANI	320
15	1478	21.06.2010	M/s FCFP- 1	PARAMPAL SINGH	320
16	1497	03.07.2007	M/s FCFP- 1	PARVEEN KUMAR GOYAL	320
17	958	04.06.2007	M/s FCFP- 1	VIKAS CHHABRA	320
18	4435	05.02.2008	M/s FCFP- 1	MANDEEP KUMAR	311.11
19	4116	04.01.2007	M/s FCFP- 1	LAVLEEN LATA	333.33
20	583	09.05.2008	M/s FCFP- 1	NAVEEN KUMAR	333.33
21	3031	15.10.2008	M/s FCFP- 1	SARBJEET KAUR ETC	333.33
22	2355	26.08.2008	M/s FCFP- 1	SATISH KUMAR	333.33
23	1349	19.06.2008	M/s FCFP- 1	CHIMAN LAL	311.11
24	262	22.04.2008	M/s FCFP- 1	NAVDEEP GANDHI ETC	320



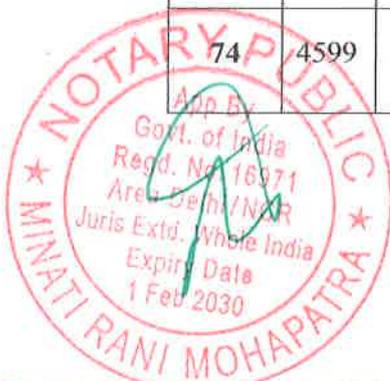
25	5080	20.03.2008	M/s FCFP- 1	BHAWNA MITTAL ETC	320
26	3525	04.12.2007	M/s FCFP- 1	RENU THAKUR	320
27	3997	26.12.2006	M/s FCFP- 1	RAJ PARUTHI	320
28	449	30.04.2012	M/s FCFP- 1	HARMINDER SINGH	160
28	450	30.04.2012	M/s FCFP- 1	JASPAL KAUR	160
29	4729	27.02.2008	M/s FCFP- 1	SUKHDEV SINGH	166.66
30	3239	30.10.2008	M/s FCFP- 1	ANU GUPTA	166.66
31	2501	01.10.2009	M/s FCFP- 1	ARVIND KUMAR	200
32	1996	20.08.2009	M/s FCFP- 1	PARAMJEET KAUR	200
33	***	10.11.2008	M/s FCFP- 1	JAGSEER SINGH	200
34	3957	22.12.2006	M/s FCFP- 1	SANTOSH GHARU	200
35	2622	12.08.2011	M/s FCFP- 1	SUKHWINDER SINGH	200
36	1018	02.06.2008	M/s FCFP- 1	SHIWANI SHARMA	200
37	5253	28.03.2007	M/s FCFP- 1	GURMAIL SINGH	200
38	3526	04.12.2007	M/s FCFP- 1	JASKARAN SINGH	200
39	584	09.04.2008	M/s FCFP- 1	VIKAS CHAWLA	200



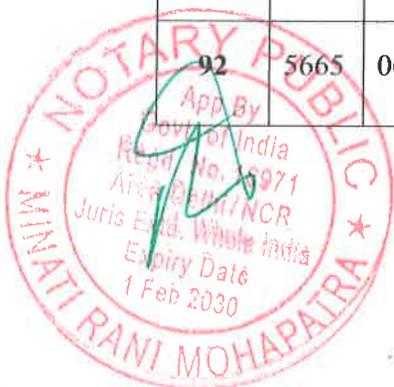
40	4175	21.12.2010	M/s FCFP- 1	VANDANA SHAHI	200
41	5191	26.03.2007	M/s FCFP- 1	PARKASH CHAND	166.66
42	3762	13.12.2006	M/s FCFP- 1	PARKASH CHAND	166.66
43	4424	23.01.2007	M/s FCFP- 1	SATISH KUMAR	166.66
44	4055	10.01.2008	M/s FCFP- 1	KAMLINDER KUMAR	166.66
45	***	04.03.2008	M/s FCFP- 1	SANGEETA RANI	200
46	3761	13.12.2006	M/s FCFP- 1	PARKASH CHAND	200
47	2699	10.05.2007	M/s FCFP- 1	BALWINDER KAUR	200
48	5655	28.03.2007	M/s FCFP- 1	NIRMAL SINGH	200
49	5307	30.03.2007	M/s FCFP- 1	HARJINDER SINGH	200
50	1496	03.07.2007	M/s FCFP- 1	SITA DEVI	250
51	4622	07.02.2007	M/s FCFP- 1	JAGDISH SACHDEVA	250
52	4621	07.02.2007	M/s FCFP- 1	KUSAM LATA	250
53	4620	07.02.2007	M/s FCFP- 1	BARJINDER KUMAR	250
54	5185	16.02.2011	M/s FCFP- 1	HARVEER SINGH	250
55	4730	27.02.2008	M/s FCFP- 1	PARVEEN GUPTA	250



56	4878	07.03.2008	M/s FCFP- 1	SATYA RANI	250
57	2633	05.03.2007	M/s FCFP- 1	RAJINDER KUMAR	250
58	4899	28.03.2007	M/s FCFP- 1	ANIL KUMAR	250
59	5252	10.04.2008	M/s FCFP- 1	KARAMJIT SINGH	250
60	144	28.02.2008	M/s FCFP- 1	RAM BHADUR	291.66
61	4738	28.02.2008	M/s FCFP- 1	MANJEET SINGH	250
62	5798	31.03.2009	M/s FCFP- 1	PROMILA	250
63	5186	16.02.2011	M/s FCFP- 1	AMIR CHAND	250
64	4986	17.03.2010	M/s FCFP- 1	SOHAN KATARIA	250
65	4056	10.01.2008	M/s FCFP- 1	MANJEET KAUR ETC	291.66
66, 67 & 68	3288	01.11.2010	M/s FCFP- 1	RENU THAKUR	750
69	5189	16.02.2011	M/s FCFP- 1	RAJAN KUMAR	250
70	4173	21.12.2010	M/s FCFP- 1	PARVEEN BALA	250
71	4172	21.12.2010	M/s FCFP- 1	CHARANJEET KAUR	250
72 & 73	5655	16.03.2011	M/s FCFP- 1	ASHOK KUMAR HUF	500
74	4599	13.01.2011	M/s FCFP- 1	RAMNEEK KAUR	250



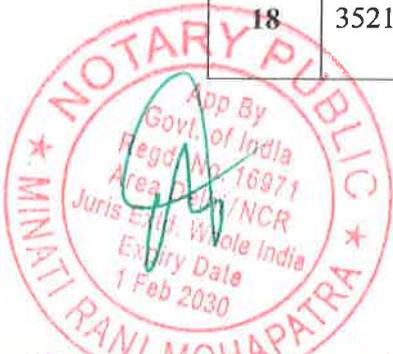
75 & 76	4171	21.12.2010	M/s FCFP- 1	AJAY GROVER	500
77	3685	28.10.2011	M/s FCFP- 1	GALBA SWARAN LATA	250
78	4533	09.12.2011	M/s FCFP- 1	DR GALBA SWARAN LATA	291.66
79	2766	25.09.2008	M/s FCFP- 1	BANARSI DASS ARORA	250
80	2027	28.07.2010	M/s FCFP- 1	MARING DORGI	250
81	4568	16.02.2010	M/s FCFP- 1	NARINDER KUMAR	173.33
82	4569	16.02.2010	M/s FCFP- 1	HANS RAJ	173.33
83	4570	16.02.2010	M/s FCFP- 1	TARSEM SINGH	173.33
84	4567	16.02.2010	M/s FCFP- 1	SUSHIL KUMAR	173.33
85	5656	06.03.2011	M/s FCFP- 1	RAJ KUMAR	173.33
86	5663	06.03.2011	M/s FCFP- 1	NARINDER PAL	173.33
87	5662	06.03.2011	M/s FCFP- 1	ARVINDER SINGH	173.33
88	5184	16.02.2011	M/s FCFP- 1	SUDESH KUMARI	173
89 & 90	4174	21.12.2010	M/s FCFP- 1	RAJ PARUTHI	346.66
91	5319	09.01.2012	M/s FCFP- 1	REKHA MALIK	173.33
92	5665	06.03.2011	M/s FCFP- 1	MANPREET KAUR	173.33



93	4534	19.12.2011	M/s FCFP-1	SAVITA DEVI	153.33
94	3762	29.11.2013	M/s FCFP-1	POOJA RANI	153.33

4. That the M/s Baba Farid Colonizers, Faridkot Phase 2, consist of demarcated yards of 14 SCOs, 6 Booths and 102 Residential Plots. In pursuance of the aforesaid directions, the details of the plots sold in Phase 2 of the said project, including the deed number, date of registration of the sale deed, and the particulars of the respective vendor-vendees and measurement of the SCO, Booths and plots, are mentioned below for the kind perusal of this Hon'ble Tribunal:

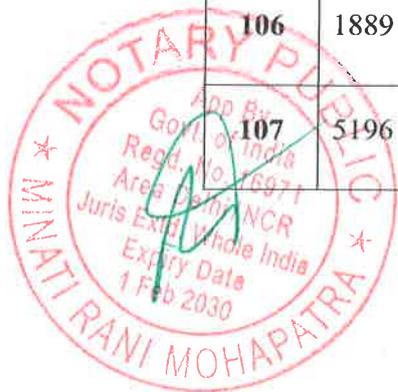
M/S BABA FARID COLONIZORS FARIDKOT PHASE 2 (M/s BFCFP-2)					
SCO Details					
SCO. No.	Deed No.	Date	Through	In Favour of	Sq. Yard.
11	4050	28.12.2006	M/s BFCFP-2	SITA RANI ETC	177.77
12	3999	26.12.2006	M/s BFCFP-2	MEENU KHURMI	177.77
13	4898	05.03.2007	M/s BFCFP-2	RENU THAKUR	177.77
14	1507	03.07.2008	M/s BFCFP-2	USHA GOYAL	177.77
15	1562	06.07.2007	M/s BFCFP-2	PARAMJIT KAUR	177.77
16	1561	06.07.2007	M/s BFCFP-2	SANJEEV KUMAR	177.77
17	5251	28.03.2007	M/s BFCFP-2	SWARANJIT SINGH	177.77
18	3521	04.12.2007	M/s BFCFP-2	SURINDER JIT	177.77



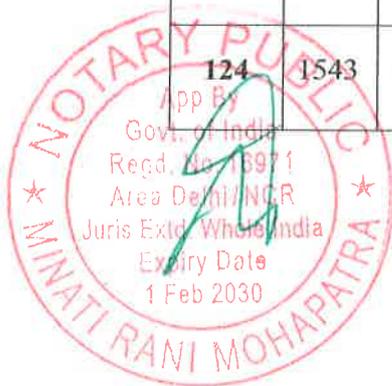
19, 20 & 21	1899	28.08.2007	M/s BFCFP-2	KAMN TANGRI	363
22, 23 & 24	1900	02.08.2007	M/s BFCFP-2	SANJAY TANGRI	363

Booth details					
Booth. No.	Deed No.	Date	Through	In Favour of	Sq. Yard.
7	484	03.05.2010	M/s BFCFP-2	BALWINER KUMAR	33.33
8	485	03.05.2010	M/s BFCFP-2	PARAMJIT KAUR	33.33
9, 10, 11 & 12	197	16.04.2010	M/s BFCFP-2	ASHU VERMA	133.33

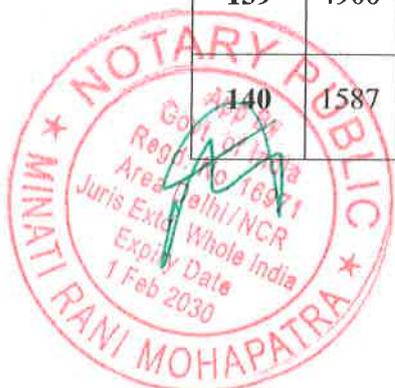
Residential Plot details					
Plot No.	Deed No.	Date	Through	In Favour of	Sq. Yard.
101	5172	20.04.2014	M/s BFCFP-2	SUKHBIR SINGH ETC	277
102	3958	22.12.2006	M/s BFCFP-2	DARSHAN KUMAR	300
103	4618	07.02.2007	M/s BFCFP-2	NIRMAL SUKHIJA	300
104	1563	06.07.2007	M/s BFCFP-2	JAGDISH RAI	300
105	4409	23.01.2007	M/s BFCFP-2	JASPREET SINGH	300
106	1889	05.07.2008	M/s BFCFP-2	KANTA RANI	300
107	5196	26.03.2007	M/s BFCFP-2	SHAMINDER SINGH	200



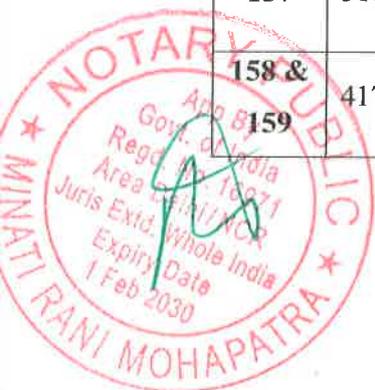
108	5254	28.03.2007	M/s BFCFP-2	ASHOK PURI	200
109 & 110	4049	28.12.2006	M/s BFCFP-2	ASHDEEP SINGH	400
111	4434	05.02.2008	M/s BFCFP-2	SUMAN SHAHI	466.66
112	5255	28.03.2007	M/s BFCFP-2	NAVNEET GARG ETC	466.66
113	5209	26.03.2007	M/s BFCFP-2	PARVEEN KUMAR ETC	466.66
114	5208	26.03.2007	M/s BFCFP-2	AMRIT LAL GUPTA	466.66
115	5779	31.03.2009	M/s BFCFP-2	BIMLA DEVI	375
116	1546	05.07.2007	M/s BFCFP-2	JENESH JAIN ETC	300
117	4318	16.01.2007	M/s BFCFP-2	SURJEET KAUR	300
118	526	11.05.2007	M/s BFCFP-2	PANKAJ CHANANA	300
119	1520	04.07.2007	M/s BFCFP-2	ASHOK KUMAR HUF	300
120	4912	10.03.2008	M/s BFCFP-2	SUMAN GUPTA	300
121	2024	05.08.2008	M/s BFCFP-2	KAVITA GOYAL	300
122	***	20.03.2008	M/s BFCFP-2	REETA RANI	300
123	5121	25.03.2008	M/s BFCFP-2	GURDEEP SINGH	155
124	1543	03.07.2008	M/s BFCFP-2	SUMAN SHARMA	155



125	2579	24.09.2007	M/s BFCFP-2	HARBANS LAL	155
126	5970	14.08.2008	M/s BFCFP-2	SHIVRAJ SINGH	155
127	2198	14.08.2008	M/s BFCFP-2	BHUPINDER SINGH	150
128	4162	08.01.2007	M/s BFCFP-2	SUNITA RANI	377.77
129	4366	31.01.2008	M/s BFCFP-2	AMARJIT SINGH WALIA	333.33
130	4003	26.12.2006	M/s BFCFP-2	MINAKSHI RANI ETC	333.33
131	4164	08.01.2007	M/s BFCFP-2	SAVITA GUPTA	333.33
132	3063	02.11.2006	M/s BFCFP-2	JASPREET SINGH ETC	333.33
133	2025	05.08.2008	M/s BFCFP-2	SURINDERJIT	333.33
134	1274	19.06.2007	M/s BFCFP-2	SWARNA RANI	333.33
135	2998	30.10.2007	M/s BFCFP-2	NIDHI CHAWLA	333.33
136	4163	08.01.2007	M/s BFCFP-2	SAROJ JOURA	333.33
137	4026	11.12.2008	M/s BFCFP-2	MALTI	333.33
138	263	22.04.2008	M/s BFCFP-2	SHALU GOYAL	333.33
139	4900	05.03.2007	M/s BFCFP-2	SITA DEVI	377.77
140	1587	04.07.2008	M/s BFCFP-2	BHUPINDER KAUR	200



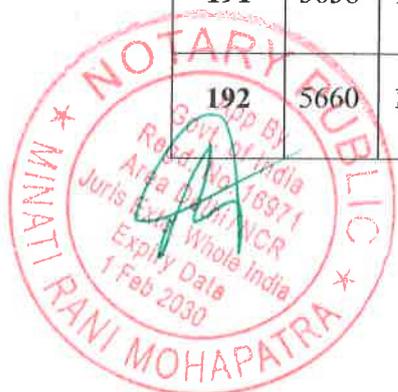
141	4319	16.01.2007	M/s BFCFP-2	SUKHPINDER KAUR	200
142	5077	20.03.2008	M/s BFCFP-2	VARAN KUMAR	200
143 & 144	4975	14.03.2008	M/s BFCFP-2	HARBANT KAUR	400
145	3743	19.12.2007	M/s BFCFP-2	RUPINDER KHANNA	200
146	2502	01.10.2009	M/s BFCFP-2	RAJ PARUTHI	200
147	1697	11.07.2008	M/s BFCFP-2	SUDAGAR CHAND ETC	200
148	4553	14.02.2008	M/s BFCFP-2	MANINDER KAUR	200
149	3035	14.09.2012	M/s BFCFP-2	PAVITTAR KAUR	200
150	4717	19.01.2009	M/s BFCFP-2	AMRIT KAUR	200
151	5188	16.02.2011	M/s BFCFP-2	SOURABH	200
152	2982	13.10.2008	M/s BFCFP-2	AMARJIT KAUR	200
153	2219	21.07.2011	M/s BFCFP-2	JOGINDER KAUR ETC	200
154	2602	11.08.2011	M/s BFCFP-2	PUSH LATA	200
155 & 156	4692	20.01.2011	M/s BFCFP-2	RANJANA GARG ETC	400
157	5187	16.02.2011	M/s BFCFP-2	SHALINI	200
158 & 159	4176	21.12.2010	M/s BFCFP-2	BALWINDER KUMAR	400



160	4074	16.12.2010	M/s BFCFP-2	RAJESH KUMAR	200
161	***	***	M/s BFCFP-2	***	200
162	4075	16.12.2010	M/s BFCFP-2	RANJANA	200
163	2773	23.08.2011	M/s BFCFP-2	SARABJIT KAUR	200
164	5312	09.01.2012	M/s BFCFP-2	MANJIT KAUR	200
165	4575	18.02.2008	M/s BFCFP-2	NAVKARAN JIT SINGH	200
166	5186	08.03.2008	M/s BFCFP-2	BALRAJ SINGH	200
167	1508	02.07.2008	M/s BFCFP-2	JAGMOHAN SINGH	200
168	6532	20.03.2012	M/s BFCFP-2	NARINDER KAUR	166.66
169	4054	10.01.2008	M/s BFCFP-2	USHA RANI	166.66
170	1924	29.07.2008	M/s BFCFP-2	MAJOR SINGH	166.66
171	5081	30.03.2008	M/s BFCFP-2	ABHAY NARULA	166.66
172	3766	13.12.2006	M/s BFCFP-2	MAMTA MITTAL	200
173	2316	31.08.2007	M/s BFCFP-2	SHAMSUNDAR SETHI	200
174	4920	06.03.2007	M/s BFCFP-2	SANTOSH RANI	200
175	4619	07.02.2007	M/s BFCFP-2	BARJINDER KUMAR	200

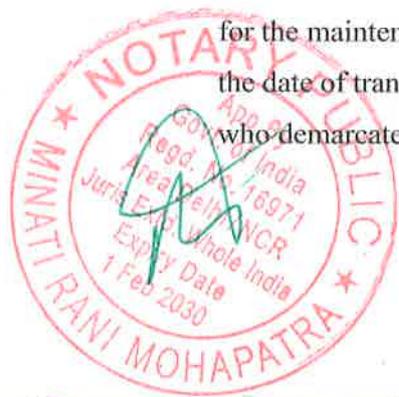


176	2317	31.08.2007	M/s BFCFP-2	VARINDERJIT SINGH	200
177	5358	30.03.2007	M/s BFCFP-2	PARAMPAL SINGH ETC	250
178 & 179	3767	13.12.2006	M/s BFCFP-2	BALWINDER KAUR	500
180	5311	09.01.2012	M/s BFCFP-2	JOGINDER KAUR	250
181	615	03.05.2008	M/s BFCFP-2	MALTI	250
182	3553	17.11.2008	M/s BFCFP-2	HARMINDER KAUR	250
183	4879	07.03.2008	M/s BFCFP-2	GURMAIL SINGH	250
184	616	13.05.2008	M/s BFCFP-2	DEEPAK CHOPRA	250
185	5027	08.03.2008	M/s BFCFP-2	KRISHNA DEVI	250
186	145	10.04.2008	M/s BFCFP-2	SUMAN TEENA	250
187	2200	14.08.2008	M/s BFCFP-2	SWARANJIT SINGH	250
188	2679	16.10.2009	M/s BFCFP-2	GURJEET SINGH	291.66
189	2778	23.08.2011	M/s BFCFP-2	RAMESH RANI	145.83
190	5659	16.03.2011	M/s BFCFP-2	VIDIT GARG	250
191	5658	16.03.2011	M/s BFCFP-2	SANDEEP GARG	250
192	5660	16.03.2011	M/s BFCFP-2	HARI KRISHAN	250



193 & 194	2986	15.10.2010	M/s BFCFP-2	KRISHAN INDERJIT KAUR SEKHON	500
195 & 196	4693	20.01.2011	M/s BFCFP-2	VEENU GARG ETC	500
197	1442	14.06.2011	M/s BFCFP-2	GURMAIL SINGH	250
198	1252	07.06.2010	M/s BFCFP-2	RAJEEV KUMAR SINGLA	250
199	2562	06.10.2009	M/s BFCFP-2	AARSH	250
200	2561	06.10.2009	M/s BFCFP-2	GURPAL SINGH	250
201	3151	19.11.2009	M/s BFCFP-2	RAMESH KUMAR	250
202	3158	19.11.2009	M/s BFCFP-2	PREETINDER SINGH	250
203	1251	07.02.2010	M/s BFCFP-2	HARMINDER KAUR	250

5. I say that the Sewage Treatment Plant (STP) was sanctioned drawing no. 12 JOB.18 dated 25.07.2010 for Phase-1 as revised, and drawing no.4 JOB.20 dated 15.10.2005 for Phase-2, issued under the Punjab Apartment & Property Regulation Act 1995 and Rules vide Letter No. 531STP(B)CL-FDK, dated 29.03.2023 by Senior Town Planner Bhatinda. I say that it is pertinent to mention that the STP was installed in the year 2012.
6. I say that till the handover of the STP to the Punjab Urban Planning and Development Authority is completed, as per section 5(13) of the Punjab Apartment and Property Regulation Act, 1995, the promoter of a property, i.e., Respondent No. 4 was responsible for the maintenance and upkeep of all roads, open spaces, and public health services until the date of transfer, i.e., March 2017. I submit that Respondent No. 4 was a mere coloniser who demarcated the land and sold it in SCO, Booths and Residential plots with proper



documents and well-accommodated facilities, followed the guidelines and rules under the Punjab Pollution Control Board to form a society or an enclave.

7. I submit that presently, the Farid Enclave Welfare Society is registered under Reg No. 1040 of 2022-23 as per their letterhead. At the time of the handover, the society was not registered, and such liability was handed over to the Punjab Urban Planning and Development Authority (presently, known as Bathinda Development Authority). I further state that in accordance with letter no. 678 dated 30.04.2024, issued by the Bathinda Development Authority to the Additional Secretary, Housing and Urban Development (Housing Construction-2 Branch) Chandigarh, which states that the said STPs are in operation and are in running condition, and the same has been verified by the Divisional Engineer (P.H) of the Technical Department of the Bathinda Development Authority. I state that Respondent No.4 is a developer and relied on the report of the Technical Department. The Report has been annexed with the written submission of the Respondent No. 4, and marked as Annexure H, following the pagination from 142 till 144.
8. I state that all the statements above made are true to the best of my knowledge and as per the available record.

Sukhbir Singh
DEPONENT

VERIFICATION

Identified

Verified at _____ on this 26 MAR 2026 day of March, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge.



ATTESTED

MINATI RANI MOHAPATRA
NOTARY DELHI-R-16971
GOVERNMENT OF INDIA
SUPREME COURT OF INDIA
COMPOUND NEW DELHI
REGISTER Pg./Sl. No. _____

26 MAR 2026

Sukhbir Singh
DEPONENT

Minati Rani Mohapatra
MINATI RANI MOHAPATRA
ADVOCATE (NOTARY)
Mob. No.: 8130128457